

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 107 OF 2016 & IA NO. 587 OF 2019
AND
APPEAL NO. 345 OF 2016 & IA NO. 761 OF 2016

Dated : 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 107 OF 2016 & IA NO. 587 OF 2019

In the matter of:

Raj West Power Ltd.

...Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors....Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. P.N. Bhandari for Discoms

APPEAL NO. 345 OF 2016 & IA NO. 761 OF 2016

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

...Appellant(s)

Versus

Raj West Power Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshu Andley for R-3

Mr. P.N. Bhandari for Discoms

ORDER

List the matter for further hearing on **16.10.2019 & 17.10.2019 at 02:30 p.m.**, as agreed by learned counsel for both the parties.

(S. D.Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson